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**CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR**

Original Application No.04/2012

Date of decision: 18.07.2012

**HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER,
HON'BLE Mr. B.K.SINHA ADMINISTRATIVE MEMBER.**

1. Amresh Upadhyaya S/o Shri Dinesh Upadhyaya, aged 35 years, R/o Near Hari Sabha Ashram, Jhalamand Circle, Jodhpur.
2. Manish Mathur S/o Late K.N. Mathu, aged 33 years, R/o 4/60, NPH Road, Jodhpur.
3. Anil Kumar Sharma S/o Shri Jagdish Chandra Sharma, aged 33 years, R/o Plot No.68, Behind Komaharo Ki Bagechi, Masuriya, Jodhpur.
4. Shiv Prasad Yadav S/o Kishori Lal Yadav, aged 33 years, R/o 37-A Section 7NPH Road, Jodhpur.
5. Shiv Kumar S/o Shri Shiv Janam Ram, aged 33 years, R/o 2 (K)-22, Madhuban Colony, Basani, Jodhpur.

: Applicants

Mr. K.K.Shah, counsel for applicants

Versus

1. Union of India through General Manager, North Western Railway, Ganpati Nagar, Opposite Railway Hospital, Hasanpura Road, Jaipur-302005.
2. The Secretary, Ministry of Railway, (Railway Board), New Delhi.
3. Deputy Chief Personal Officer (HRD), Railway Recruitment Cell, North Western Railway, Jaipur.

: Respondents.

Mr. Girish Sankhala, counsel for respondents.

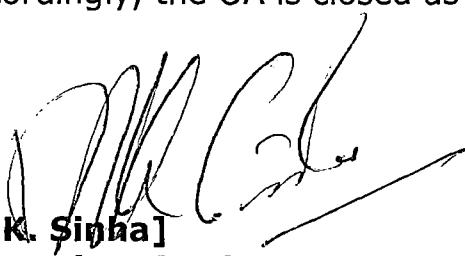
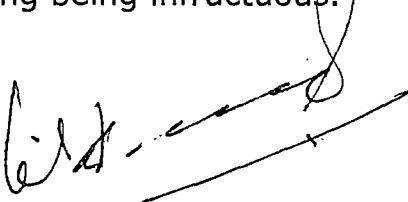
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[O R D E R]

Per Dr. K.B.S. Rajan, Judicial Member

It is submitted by the counsels that appointments have already been made, and the OA has become infructuous. The only legal issue involved in this case is that whether opportunity is available only to candidate of local area. This question is, however, left open.

Accordingly, the OA is closed as having being infructuous.


[B.K. Sinha]
Administrative Member
[Dr. K.B.S. Rajan]
Judicial Memberrss

Re: 1000
24/2/2010

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Re: 1000
24/2/2010
R. D. Sher
25/2/12